



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF SERVICE TAX APPEALS (DIVISION BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	STXA/1/2016	HARDESH ORES PRIVATE LIMITED., VS THE COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, PANAJI.,	ADV. TALAULIKAR	PREETAM ADV. ASHA A. DESAI FOR RESPONDENT
2	STXA/3/2017	SHANTADURGA TRANSPORT CO. PVT. LTD., VS COMMISSIONER OF CUSTOMS CENTRAL EXCISE AND SERVICE TAX GOA.,	ADV. MALKARNEKAR ADV. CELERINA C. D'SA ADV. PRAMOD Y. VAIDYA ADV. SHUBHANGI D. SAWANT	SAGAR
3	STXA/2/2019	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES., VS ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	
4	STXA/3/2019	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES., VS ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	ADV. ASHA A. DESAI FOR RESPONDENT
5	STXA/4/2019	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES., VS	ADV. AMAY ARJUN PHADTE	ADV. ASHA A. DESAI FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI,		
6	STXA/5/2019	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES., VS ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI,	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	ADV. ASHA A. DESAI FOR RESPONDENT
7	STXA/6/2019	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES., VS ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI,	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	ADV. ASHA A. DESAI FOR RESPONDENT
8	STXA/7/2019	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES., VS ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI,	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	ADV. ASHA A. DESAI FOR RESPONDENT
9	STXA/8/2019	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES., VS ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	ADV. ASHA A. DESAI FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SERVICE TAX DIV-I, PANAJI.,		

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ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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